

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Tuesday the 02<sup>nd</sup> day of January 2024 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreasha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Condone Delay IA No. 1337/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
2	Comp App (AT) (CH) (Ins) No. 438/2023 For Exemption IA No 1348/2023 For Condone Delay IA No. 1350/2023 For Stay IA No. 1351/2023 Leave to file IA no. 1347/2023 Delay in representation IA No. 1342/2023	The Regional Provident Fund Commissioner and Recovery Officer Vs Mr. Maligi Madhusudhana Reddy, RP of Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd.	Dr. S Vidya	
3	Comp App (AT) (CH) (Ins) No. 441/2023 For Stay IA No. 1361/2023 For Condone Delay IA No. 1362/2023	Rolex Logistics Private Limited Vs Mr. Srikantiah Shivaswamy, Liquidator of M/s. Le Ecosystem Technology India Private Limited	Mr. S Narendra Kumar	
4	Comp App (AT) (CH) (Ins) No. 443/2023	M/s Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	

5	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023 Delay in refiling IA No. 1380/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
6	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023 Delay in refiling IA No. 1383/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors  <b>WITH</b>	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9
8	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
10	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
11	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
12	Comp App (AT) (CH) No. 29/2023	Anika Gupta Vs Radha Ballabh Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
13	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. A Kumar
14	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar
15	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	Mr. Raj Jhabakh
16	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/S Barasat- Krishnagar Xpressways Ltd Vs State Bank Of India And Anr.	Mr. Sandeep Bajaj	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 For Delay IA No. 2050/2020 Additional docs IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
18	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr.  <b>WITH</b>	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
19	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan  <b>WITH</b>	Mr. Raj Carolin V	Mr. Harikumar G Nair
20	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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